



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	WA/135/2022	M/S SIOTIA STEELS LTD Versus NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	MR. A THAKUR (R1) MS. J R THAKUR (R1) MR H MEDHI (R1) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
54	WA/185/2022	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS SC, SEC. EDU.
55	WITH WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R- 4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024

13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/3195/2024 B/O	GOROIMARI MIN SILPA SS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
45	WP(C)/3198/2024 B/O	RAJEN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
46	WP(C)/3200/2024 B/O	ARUP DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
47	WP(C)/3205/2024 B/O	NARAYAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
48	WP(C)/3206/2024 B/O	RABINDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
49	WP(C)/3207/2024 B/O	BHRIGU KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
ORDERS				
50	Cont.Cas(C)/400/2023 FIXED	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
12	I.A.(CrI.)/116/2018 (AT 10:30 AM) in CrI.A./405/2017 WITH CrI.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA	MR. B SARMA SC, NCB
	WITH I.A.(CrI.)/370/2023 in CrI.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
	WITH I.A.(CrI.)/370/2023 in CrI.A./405/2017	NAWAS SARIF, Versus UNION OF INDIA,	MS. S K NARGIS MS. A MESEN	SC, NCB
13	CrI.A./37/2020 (AT 10:30 AM)	SHRI JAGANNATH PATRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	PP, ASSAM
	WITH CRL.A(J)/75/2020 6 Y 4 M 23 D :	SANJOY DEORI @ SANJU DEHORI Versus THE STATE OF ASSAM	MRS. RITA DAS MOZUMDAR, AMICUS CURIAE	PP, ASSAM
GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT				
15	WP(C)/2729/2019 BY SLIP	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P- 1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P- 1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE

18	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
19	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
20	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
21	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
22	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
23	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
24	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT				
25	WP(C)/7955/2017 BY SLIP	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
26	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
27	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
28	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
29	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
30	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA

31	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
32	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
33	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
34	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
35	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT</u>				
36	WP(C)/3481/2018 BY SLIP	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<u>GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT</u>				
37	WP(C)/5351/2018 BY SLIP	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
38	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT</u>				
39	WP(C)/5732/2018 BY SLIP	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
<u>GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT</u>				
40	WP(C)/6015/2018 BY SLIP	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
41	WITH WP(C)/5825/2023	UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<u>GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT</u>				

42	WP(C)/6736/2018 BY SLIP	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
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GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT

43	WP(C)/6756/2018 BY SLIP	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
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GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT

44	WP(C)/3058/2019 BY SLIP	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
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WITH

45	WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
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GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT

46	WP(C)/3297/2019 BY SLIP	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
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GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT

47	WP(C)/8497/2019 BY SLIP	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT

48	WP(C)/175/2020 BY SLIP	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
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GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT

49	WP(C)/536/2021 BY SLIP	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
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WITH

50	WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
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WITH

51	WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
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WITH

52	WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
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WITH

53	WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
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WITH

54	WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
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55	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
57	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
59	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
60	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
61	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
62	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT				
65	WP(C)/5040/2021 BY SLIP	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT				
66	WP(C)/5912/2021 BY SLIP	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
68	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
69	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT				

70	WP(C)/6311/2021 BY SLIP	ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
WITH				
71	WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT				
72	WP(C)/6616/2021 BY SLIP	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT				
73	WP(C)/6973/2021 BY SLIP	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
WITH				
74	WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
WITH				
75	WP(C)/3003/2023	TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT				
76	WP(C)/79/2022 BY SLIP	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT				
77	WP(C)/1959/2022 BY SLIP	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT				
78	WP(C)/2447/2022 BY SLIP	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
WITH				
79	WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
WITH				
80	WP(C)/2656/2024	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
GROUP 22 - CHALLENGE TO SEC 2(j) AND 2(h) OF THE ACT				
81	WP(C)/3810/2022 BY SLIP	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
GROUP 23 - CHALLENGE TO SEC 2(Za) OF THE ACT				
82	WP(C)/4854/2022 BY SLIP	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA

83	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT				
84	WP(C)/525/2023 BY SLIP	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT				
85	WP(C)/4213/2023 BY SLIP	TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
86	WITH WP(C)/3038/2023	RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
87	WITH WP(C)/3039/2023	RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
88	WITH WP(C)/3040/2023	SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
89	WITH WP(C)/3045/2023	SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
90	WITH WP(C)/3084/2023	NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
91	WITH WP(C)/3100/2023	SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
92	WITH WP(C)/3414/2023	BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
93	WITH WP(C)/3467/2023	JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
94	WITH WP(C)/3479/2023	KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
95	WITH WP(C)/3686/2023	MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE

96	WITH WP(C)/4217/2023	MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
GROUP 26 - CHALLENGE TO SEC 8(2) AND 8(5) OF THE ACT				
97	WP(C)/4431/2023 BY SLIP	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT				
98	WP(C)/2444/2024 BY SLIP	ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1,

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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
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12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

**ITEM NO. 22 OF THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
63	WP(C)/2700/2023 AT 10:30 AM	MONISA KHATUN @ MONISHA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, REVENUE
<u>TO BE SPOKEN TO</u>				
64	WP(C)/1357/2015 WITH WP(C)/4839/2016 (D/O)	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
65	WITH WP(C)/5052/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
66	WITH WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
<u>WITHDRAWAL</u>				
67	WP(C)/2989/2024 B/O	NUR ALOM MONDAL AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR V CHOUDHURY (SC, SLRC DEPT.)
<u>MOTION</u>				
68	Cont.Cas(C)/329/2024 B/O	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MR. S K DAS	
69	WP(C)/3122/2024 B/O	HC/GD NO. 962333334 RAJ KISHOR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	DY.S.G.I.
<u>ADMISSION</u>				

70	WP(C)/8135/2022 FIXED	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
71	WP(C)/1463/2023 FIXED	KHALIDA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K MOHAMMED	GA, ASSAM
72	WP(C)/3319/2023 B/O	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. D SARMAH (R-6 to 10) MR B KAUSHIK (R-6 to 10) SC, HEALTH

ORDERS

73	Cont.Cas(C)/167/2015 B/O	BHUPEN CHANDRA GOSWAMI and 53 ORS Versus NITYANANDA BARKAKOTI and 3 ORS	T J MAHANTA	S K GOSWAMI(R-3) MR A KALITA SC, INDUSTRIES AND COMMERCE MRS.R B BORA(R-4) MR.R SINGHA(R-2) SC, PWD
74	Cont.Cas(C)/680/2023 FIXED	MANOJ KUMAR BARUAH Versus PABAN KUMAR BARTHAKUR, IAS AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. R DHAR(R-2,3) MS TOSHISENLA(R-2,3) A LONGKUMER(R-2,3)
75	WITH Cont.Cas(C)/488/2022	MANOJ KUMAR BARUAH Versus 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR. R DHAR(R-4,2) MR P BHARDWAJ MR P BHARDWAJ MS TOSHISENLA(R-4,2) A LONGKUMER(R-4)

HEARING

76	WP(C)/5309/2020 B/O	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM
	WITH I.A.(Civil)/1441/2021 in WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	CRP/66/2024 FIXED	INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus ON THE DEATH OF KRISHNA CHANDRA BARUAH, HIS LEGAL HEIRS SMT. TANUJA BARUAH AND 5 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR A B DEY MR. S SUTRADHAR	
ADMISSION				
60	CRP(IO)/322/2023 FIXED	KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus JYOTISH CHANDRA CHUDHURY AND ANR.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. M K CHOUDHURY (R-1,2) MR P BHARDWAJ (R-1,2) MR. M SARMA (R-1,2) MR. D. BORAH (R-1,2)
HEARING				
61	MACApp./1/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. NURJAHAN BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	MR M CHOUDHURY MR S DIFUSA MR N RAY

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024

14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AT 10:30 AM FOR PRONOUNCEMENT OF JUDGEMENT ONLY.]

THE SPECIAL DIVISION BENCH WILL SIT AFTER RISING OF THIS BENCH.

THIS BENCH WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH FOR TAKING UP REST OF THE MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

3	WP(C)/7378/2023	M/S BRAHMAPUTRA TELEVISION NETWORK Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MS S SHARMA	SC, GST DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
55	MFA/17/2012	THE NATIONAL INSURANCE CO. LTD. Versus BISWANANDA SONAR and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.M DEKA MR.S ISLAM MR.S HOQUE
56	MFA/38/2012	THE NATIONAL INSURANCE CO. LTD., Versus MD. AKTAR ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
	WITH			
57	MFA/37/2012	THE NATIONAL INSURANCE CO. LTD., Versus MD. IMRAN HUSSAIN and ANR,	MS. R D MOZUMDAR MS. R BEGUM	MR. RAJIB CHAKRABORTY AS LEGAL AID COUNSEL
	WITH			
58	MFA/39/2012	THE NATIONAL INSURANCE CO. LTD., Versus MD. IDRISH ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
59	MFA/11/2022	UNITED INDIA INSURANCE CO. LTD. Versus MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
	WITH			
60	MFA/20/2022	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
	WITH			
61	MFA/21/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus PRABIN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
62	Crl.Pet./442/2023	PARIMITA NEOG Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	MR. P SUNDI (r-2) PP, ASSAM
ORDERS				
63	Crl.Pet./593/2024 FIXED.	SANJIV KUMAR TULSIAN AND 2 ORS Versus NIRMALA DEVI JHAWAR AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	PP, ASSAM (R2)
64	I.A.(Civil)/1903/2024 WITH LCR, B/O in RFA/72/2019	SMTI. MANIKA MAHANTA AND 5 ORS. Versus SRI KAMAL CHANDRA MAHANTA,	MR. A SATTAR MR G BHARADWAJ MR B DEORI	MR. A C SARMA MR. P P BORTHAKUR MAYUR DAS

	WITH RFA/72/2019	SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS. SUBHASH KURMI Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. M TALUKDAR	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS MR. R GOSWAMI
65	I.A.(Civil)/1909/2024 B/O in MACApp./144/2024			
	WITH MACApp./144/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SUBHASH KURMI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR. A J SAIKIA(R-6) MR. M TALUKDAR(R-1) MR. B KAKATI(R-6) MR. S. PEGU(R-6)
66	I.A.(Civil)/1910/2024 B/O in MACApp./48/2024	SADDAM HUSSAIN BARBHUIYA AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD.	MR. M TALUKDAR	MR. S K GOSWAMI
	WITH MACApp./48/2024	THE ORIENTAL INSURANCE CO. LTD. Versus MD. SADDAM HUSSAIN BARBHUIYA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. M TALUKDAR(R-1)

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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
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16)	MR. B BARMAN	24-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,21st June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
9 Crl.A./127/2023 <u>1 Y 3 M 16 D :</u>	ARUP BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N BARMAN MR N MILI	MS. M BARMAN (LEGAL AID R-2) PP, ASSAM
BAIL HEARING			
10 AB/1168/2024 FIXED	BANITA BORO Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
HEARING			
11 Crl.A./27/2011 PART-HEARD, WITH LCR (TWO FILES)	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

10	I.A.(Civil)/1930/2024 (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST) in RSA/260/2013	BABLA SINHA AND 3 ORS. Versus ON THE DEATH OF RANJIT NAG CHOUDHARY,	MR. R K BHUYAN MR. M KASHYAP	MR. M A CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	Crl.Pet./1281/2023 FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
WITH				
52	Crl.Pet./1278/2023	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
WITH				
53	Crl.Pet./1279/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
WITH				
54	Crl.Pet./1280/2023	NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
55	AB/1612/2024 B/O	RAMPRINT GOALA AND 9 ORS. Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./929/2024 WITH CASE RECORD (SCANNED COPY), FIXED	BIMAN ROY Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	PP, ASSAM
BAIL HEARING				
57	AB/885/2024 WITH CASE RECORD (SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
58	AB/1462/2024 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
59	AB/1508/2024 WITH OFFICE NOTE, FIXED	RAJDEEP DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM

ORDERS

60	I.A.(CrI.)/1226/2023 BA 2622/2023(D/O), WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED in Bail Appln./2622/2023 WITH	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
61	Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
69	Crl.Pet./343/2022 (AT 2:00 PM)	RENU KALOWAR AND ANR. Versus MAHESH KALOWAR	MR. B J MUKHERJEE MS R SAHA	MR. S C BISWAS
70	Crl.Pet./112/2023 (AT 2:00 PM)	BLACK SHORT INDIA LTD AND 2 ORS. Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MR. K BHATTACHARJEE (R-1,2) MS T BARUAH (R-1,2) MS. A BARMAN (R-1,2) MS S DAS (R-1)
WITH				
71	Crl.Pet./111/2023	RAKHI SINGH Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MR. B M CHOUDHURY (r-1,2) MS T BARUAH (r-1,2) MS. A BARMAN (r-1,2) MS S DAS MR B YADAV
72	Crl.Rev.P./537/2023 (AT 2:00 PM)	SHYAM SUNDAR RASIWASIA Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH	MR. A K BHUYAN (r-2) MR A KAKOTI (r-2) MS. N CHOUDHURY (r-2) MS B BORA (r-2) MR A TALUKDAR (r-2) MR J DAS (r-2) PP, ASSAM
73	Crl.Pet./910/2023 (AT 2:00 PM)	NARAYAN PAUL AND ANR. Versus ASHOK KUMAR SINGH	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA
MOTION				
74	AB/18/2024 FIXED	GOLAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
75	AB/1555/2024 B/O	RITUMONI HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM

ADMISSION

76 [Crl.Pet./617/2024](#)
FIXED.

DIBYAJYOTI DATTA
Versus
THE CENTRAL BUREAU OF
INVESTIGATION

MR S BORTHAKUR
MR SAURADEEP DEY

SPL. PP, C.B.I.

BAIL HEARING

77 [AB/1303/2024](#)
B/O

RASHIDUL ISLAM @ RAKIBUL HAQUE
Versus
THE STATE OF ASSAM AND ANR.

MR S A BARBHUYAN
T A LASKAR
MR. D K AGARWALA

MS M DAS(R-2)
PP, ASSAM

ORDERS

78 [I.A.\(Crl.\)/582/2024](#)
BA 2994/2021(D/O), B/O
in Bail Appln./2994/2021

BISHAL KUSUM CHOUDHURY
Versus
THE STATE OF ASSAM,

MR. A M BORA
MR. D K BAIDYA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./1804/2024 B/O	JAMIL AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
57	Bail Appln./1805/2024 B/O	MANTU BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
MOTION				
58	AB/1608/2024 B/O	MRS. MADHUMITA BAYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
59	AB/1611/2024 B/O	SMTI. CHAYANIKA KASHYAP AND 4 ORS. Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./1529/2024 FIXED.	JATIN SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
61	I.A.(CrI.)/568/2024 WITH CASE RECORD(SCANNED COPY), BA 586/2024(D/O), B/O in Bail Appln./586/2024	SURAJ SINGH, Versus THE UNION OF INDIA	MS. S K NARGIS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 21/06/2024

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/2846/2024 B/O	AARTI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, ELEM. EDU GA, ASSAM
58	WP(C)/2981/2024 BY SLIP	MD. CHAN MIAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, ELEM. EDU
59	WP(C)/3073/2024 BY SLIP	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAKRABORTY MS. M DAS	SC, HEALTH
60	WP(C)/3208/2024 B/O	AJANTA DASTIDAR AND 36 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA	SC, EDU
ADMISSION				
61	WP(C)/1658/2022 FIXED WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS TAKAR ETE Versus THE STATE OF ASSAM, Versus TAKAR ETE	MR B SINHA MR. S SAIKIA MR P N SARMA	SC, EDU MR B SINHA MR B SINHA
62	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
63	WP(C)/751/2023 B/O	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	WP(C)/7308/2023 B/O	PRIYAM D NAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	GA, ASSAM MR. B CHOUDHURY, (R-5) SC, REVENUE SC, AGR. DEPARTMENT
ADMISSION				
58	WP(C)/2956/2022 CAVT. NO.04662/022, FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5) SC, GMC SC, REVENUE
ORDERS				
59	WP(C)/1690/2023 FIXED	JAKIR HUSSAIN AND 10 ORS Versus THE UNION OF INDIA AND 52 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM MR. B DEKA (r-1) DY.S.G.I.
60	I.A.(Civil)/1776/2024 FIXED in WP(C)/357/2024	THE CHAIRMAN, THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, AND AR Versus MOKSED ALI AND 7 ORS	MR. C BORUAH	GA, ASSAM DY.S.G.I.

WITH
[WP\(C\)/357/2024](#)

MOKSED ALI
Versus
THE UNION OF INDIA AND 6 ORS

MR. L R MAZUMDER
MR. A Z AHMED
S W HUSSAIN

GA, ASSAM
MR. A C SARMA (R-6)
SC, NHAI
MR G BHARADWAJ (R-6)
MR B DEORI (R-6)
MR N BRAHMA (R-6)
DY.S.G.I.
GA, ASSAM

61 [I.A.\(Civil\)/1920/2024](#)
(CONNECTED WITH ITEM NO.8 IN
THE DAILY LIST), B/O
in WP(C)/5748/2016

SIMANTA SAIKIA and 4 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. R SARMA

62 [WP\(C\)/2693/2024](#)
FIXED

MD. HASAN AHMED @ HASAN ALI
Versus
THE GUWAHATI MUNICIPAL
CORPORATION AND 3 ORS

MR K PUJARI
MS. K A PUJARI

MR. K KALITA(R-4)
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 21/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MR I HASSAN	18-06-2024	To	21-06-2024
9)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
10)	MD. M U AHMED	18-06-2024	To	21-06-2024
11)	MR N ALAM	15-06-2024	To	21-06-2024
12)	MR S SARMA	17-06-2024	To	15-07-2024
13)	MR. A LAL	18-06-2024	To	21-06-2024
14)	MS P TALUKDAR	20-06-2024	To	26-06-2024
15)	MR. U SARMA	24-06-2024	To	26-06-2024
16)	MR. B BARMAN	24-06-2024	To	28-06-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 21ST DAY OF JUNE, 2024]

[AT 10:30 AM]

BEFORE

**HON'BLE MR. JUSTICE SOUMITRA SAIKIA
HON'BLE MRS. JUSTICE MITALI THAKURIA**

[COURT NO: 13]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

- | | | | |
|----------------------|--|-------------------------------------|--|
| 1. CRL.A.(J) 16/2023 | SH. LALHRIATZUALA
VERSUS
THE STATE OF MIZORAM
AND ANR. | MR C LALFAKZUALA
(AMICUS CURIAE) | MR. JOHNY L TOCHHAWNG
(AMICUS CURIAE) FOR R2
P.P./ADDL.PP, MIZORAM |
|----------------------|--|-------------------------------------|--|